GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1488

TO BE ANSWERED ON THE 08TH DECEMBER, 2015/ AGRAHAYANA 17,1937 (SAKA)

CRIME AGAINST WORKING WOMEN

†1488. SHRI RAOSAHEB DANVE PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of eve teasing and sexual harassment of the women working in Government and non-Government sector have increased in the country;
- (b) if so, the details and the number of such cases reported during each of the last three years and the current year;
- (c) the number of court cases in which the victims have got justice along with the number of cases pending in the Courts during the said period, Statewise; and
- (d) the steps taken to check such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): As per information provided by the National Crime Records Bureau (NCRB), the specific information is not maintained separately. However, NCRB has started collecting data on insult to the modesty of women (eveteasing) (section 509 IPC) at working place since 2014. State/UT wise cases reported, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted, persons convicted and cases pending for trial under insult to the modesty of women (section 509 IPC) at working place and places related to work during 2014 is enclosed at Annexure-I.

As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations. Ministry of Home has issued an advisory dated 12th May, 2015 on comprehensive approach towards crimes against women which is available at

http://www.mha.nic.in/sites/upload_files/mha/files/AdvisoryCompAppCrimeAgainstWomen_130515.pdf

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), cases pending for trial (PT), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under Insult to the modesty of women (section 509 IPC) (at working places and other places related to work) during 2014

	Insult to the modesty of women (section 509 IPC) (at working places at At working places									At other places related to work						
SL	State/UT	CR	CS	CV	PT	PAR	PCS	PCV	CR	CS	CV	PT	PAR	PCS	PCV	
1	Andhra Pradesh	3	2	0	8	2	2	0	84	96	0	127	107	100	0	
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
3	Assam	0	0	0	0	0	0	0	1	1	0	0	1	1	0	
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
5	Chhattisgarh	0	0	0	0	0	0	0	13	11	7	181	13	14	10	
6	Goa	1	1	0	1	1	1	0	1	0	0	0	0	0	0	
7	Gujarat	1	1	0	8	1	1	0	3	4	0	7	3	6	0	
8	Haryana	1	0	0	0	0	0	0	1	1	0	3	1	1	0	
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Jammu & Kashmir	0	0	0	0	0	0	0	8	6	0	37	7	7	0	
11	Jharkhand	0	0	0	0	0	0	0	1	1	0	0	0	2	0	
12	Karnataka	3	3	0	4	5	4	0	9	7	0	10	12	11	0	
13	Kerala	6	6	0	29	6	6	0	3	3	0	35	3	3	0	
14	Madhya Pradesh	1	1	0	1	1	1	0	21	41	6	151	50	50	6	
15	Maharashtra	10	8	0	27	12	9	0	48	40	1	387	47	55	1	
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18	Mizoram	0	0	0	0	0	0	0	29	28	0	40	8	7	0	
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20	Odisha	8	6	0	64	6	6	0	10	10	0	38	10	10	0	
21	Punjab	0	0	0	0	0	0	0	3	3	0	7	3	3	0	
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24	Tamil Nadu	2	2	0	2	2	2	0	157	104	51	321	308	226	51	
	Telangana	5	2	0	2	3	2	0	43	37	5	104	40	95	5	
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27	Uttar Pradesh	0	1	0	5	0	1	0	2	2	0	4	2	2	0	
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
29	West Bengal	4	1	0	8	4	1	0	5	3	0	3	6	3	0	
	TOTAL STATE(S)	45	34	0	159	43	36	0	442	398	70	1455	621	596	73	
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
31	Chandigarh	0	0	0	1	0	0	0	0	3	1	4	2	3	2	
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
34	Delhi UT	11	7	2	37	8	7	2	25	9	2	33	20	9	2	
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
36	Puducherry	1	1	0	1	4	4	0	2	2	1	1	2	2	1	
	TOTAL UT(S)	12	8	2	39	12	11	2	27	14	4	38	24	14	5	
	TOTAL (ALL INDIA)	Disposal	42	2	198	55 das assas/par	47	2	469	412	74	1493	645	610	78	

Disposal of cases/persons by police/courts may includes cases/persons of previous years

Source: Crime in India also.